

**I.S.I. Marks for Electricals Appliances**

1592. SHRI MADAN LAL KHURANA:  
Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether some of the household electrical appliances are required to conform to the specification of Indian Standards and carry I.S.I. Mark;

(b) if so, the details thereof;

(c) the manner in which the Govern-

ment ensure that these products really conform to the I.S.I. Specifications;

(d) whether there is any proposal to bring more items of household use under I.S.I. Marking; and

(e) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) to (b). Yes, Sir. Following four items are mandatorily required to conform to Indian Standards and carry on them ISI mark:

(i)	Electrical immersion water heaters	IS:368
(ii)	Electric irons	IS:366
(iii)	Electric radiators	IS:369
(iv)	Electric stoves	IS:294

(c) This Order has been issued under the Essential Commodities Act, 1955. That Act is enforced by the State Govts./U.T. Administrations, apart from BIS in respect of the premises of the licensee.

(d) and (e) The exercise to bring more items of household use under ISI marking is continuous one and will be announced at the appropriate time.

**Sanskrit University At Kalady**

1593. SHRI L. K. ADVANI:  
SHRI SHANKERSINH  
VAGHELA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the progress made towards establishing Sanskrit University at Kalady for which Government have given ad-hoc grant of rupees one crore;

(b) the salient features of the modification suggested by University Grants Commission the draft bill prepared for introduction in the Legislative Assembly of Kerala; and

(c) whether there is a provision for studies, researches, preservation and promotion of Ancient Indian Sciences and Vidyas related to various fields of human knowledge with special encouragements to foreign scholars of repute?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMAN-GAL PANDE): (a) According to the information furnished by Government of Kerala, the State Government had prepared a draft bill in 1987 to establish Adī Shankaracharya Sanskrit University at Kalady and sent it to UGC for comments. Later, the State Government constituted a three-member Committee to look into the feasibility of establishing the Sanskrit University. The Committee